

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 14-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : **Comp.Appeal/32/2023**

NAME OF THE PETITIONER : **ATS Integrated Solutions and General
Contracting Pvt Ltd**

NAME OF THE RESPONDENT(S) : **The Roc, Puducherry**

UNDER SECTION : **Sec 252 of CA, 2013**

ORDER

Ld. Counsel Mr.Parthiban appears for the Appellant. Ld. Counsel Mr.Avinash
Krishnan Ravi for ROC / RD.

ROC report filed vide Diary No.524/31.1.2024.

No substantive objections.

Counsel for the Appellant is directed to file synopsis.

List the appeal for hearing on **03.04.2024**.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

Phk

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**